

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 584 of 2004

Jabalpur, this the 27th day of July, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Brij Mohan Adivasi, S/o. Shri
Babu Lal Prasad, aged about 40 years,
Planetabler, Gr. IINo. 60., Party
(CC), Survey of India, Gwalior,
R/o. J-425, Darpan Colony, Thatipura,
Morar, Gwalior. ... Applicant

(By Advocate- Shri Rajneesh Gupta on behalf of Shri
R.K. Gupta)

V e r s u s

1. Union of India, through the
Secretary, Deptt. of Science and
Technology, New Mrbali Road,
Technology Bhawan, New Delhi 110001.

2. The Surveyor General, Survey of
India, Govt. of India, P.B. No. 37,
Hathi Burkala State, Dehradoon.

3. The Additional Surveyor General,
West Zone, R-7, Udhisteer Marg,
C-Skeem, Jaipur (Rajasthan).

4. Director, Survey of India,
Central Circle, 314, Nepier Town,
Jabalpur (MP).

5. The Superintendent, Office
Commanding No. 60, Party Tansen
Road, Hazirye, Survey of India,
Gwalior(M.P.). ... Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

The learned counsel for the applicant seeks
permission to withdraw this Original Application.
Permission is granted. The Original Application is
dismissed as withdrawn with liberty to the applicant to
approach the Tribunal if he still feels aggrieved and if
so advised.

(Madan Mohan)
Judicial Member

"SA"

(M.P. Singh)
Vice Chairman